

Each airline however, prepares its business plan on the basis of its own market assessment and liabilities. Mobilizing financial resources and ensuring efficient operations as per business plans are the responsibility of the airline. Government of India has no role in raising funds for private airline companies, as it is an internal matter of the airline.

### **Revival of Air India**

332. SHRI P. BHATTACHARYA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is taking any action to revive the Air India which is also known as Maharaja;
- (b) if so, the details thereof;
- (c) whether Government has any plan to disinvest the Air India; and
- (d) if so, the details thereof along with reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (d) The Government is committed to the disinvestment of Air India. In order to effectively prepare Air India for disinvestment, the Government prepared a plan to bring operational and financial efficiency in Air India. This Plan focuses on the financial and operational efficiencies so that substantial increase in revenue or cost saving could be achieved. Also, operational and financial performance parameters and milestones as fixed by the Government are regularly being reviewed as appropriate.

### **Rogue or unregulated UAVs**

333. SHRI SANJAY RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that an estimated over six lakh rogue or unregulated Unmanned Aerial Vehicles (UAVs)/drones are in operation in the country;
- (b) if so, the details thereof and Government's reaction thereto; and
- (c) the details of steps taken or proposed to be taken by Government to counter against such illegal drones to avoid recent incidents like the lethal drone attack on